

14.09 hrs.

**Title: Introduction of the Refugee Relief Taxes (Abolition) Repeal Bill, 2002.**

**MR. CHAIRMAN :** Item No.8 – Shri Gingee N. Ramachandran, to introduce the Bill.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN):** I beg to move for leave to introduce a Bill to repeal the Refugee Relief Taxes (Abolition) Act, 1973.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to repeal the Refugee Relief Taxes (Abolition) Act, 1973."

*The motion was adopted.*

**SHRI GINGEE N. RAMACHANDRAN:** Sir, I introduce the Bill.

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